

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 219
(IB)-1164(ND)2019
IA-611/2021

IN THE MATTER OF:

M/s. Punjabi Accessories Pvt. Ltd.

... **Applicant/Petitioner**

Vs.

M/s. Kredo Beauty Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 18.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

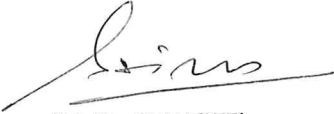
SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Atanu Mukherjee, Advocate & Mr. Ravi Bansal, RP for Resolution Professional

ORDER

Renotify this case on 06.09.2021


(T.S. SINGH)
COURT OFFICER